

## **NOTICE**

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Friday, 14<sup>th</sup> February, 2025 at 10.30 a.m. ;**

### **I**

The Special Division Bench comprising of the **Hon'ble Shri Justice Valmiki Menezes** and the **Hon'ble Ms. Justice Nivedita P. Mehta** will take up **Civil Application(Review) No. 10 of 2024 in Writ Petition No. 117 of 2024**, as per the board notified separately.

### **II**

Soon after the Division Bench work is over the **Hon'ble Shri Justice Valmiki Menezes** and the **Hon'ble Ms. Justice Nivedita P. Mehta** will take up the extant judicial assignment pertaining to Single Bench.

High Court of Bombay at Goa,  
Porvorim, Goa.

Date : 13.02.2025

Sd/-  
( Sudhir S. Shirgaonkar )  
**Registrar (Judicial)**